

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
26-07-2024 AT 10:30 AM**

**CP (IB) No. 236/121/HDB/2023**

**AND**

**IA (IBC) 1489 & 1553/2024 in CP (IB) No. 236/121/HDB/2023**

u/s. 121 of IBC, 2016

**IN THE MATTER OF:**

State Bank of India

**...Petitioner**

**AND**

Sri. Jatin R Jain and RE Cables and Conductors Pvt Ltd

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)**

**SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 1489/2024**

Mr Krishna Mohan Gollamudi, Bankruptcy Trustee present through Video Conference.

This being an application to take Preliminary Report on record. The same is taken on record.

Accordingly, **this application is allowed and disposed of.**

**IA (IBC) 1553/2024**

Mr Krishna Mohan Gollamudi, Bankruptcy Trustee present through Video Conference.

This being an application to take 1<sup>st</sup> Quarterly Progress Report on record. The same is taken on record.

Accordingly, **this application is allowed and disposed of.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**